<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 292 OF 2014 & IA NO. 25 OF 2015, IA NO. 216 OF 2016, IA NO. 419 OF 2017, IA NO. 547, 548 OF 2018

Dated: 19th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Gujarat Gas Company Ltd. Appellant(s) Vs.

Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)

Counsel for the Appellant(s)	:	Mr. Ramji Srinivasan, Sr. Adv. Ms. Raveena Dhamija Mr. Yashaswi Kant
Counsel for the Respondent(s)	:	Ms. Sonali Malhotra Mr. Anant Bhardwaj for R-1
		Mr. Gopal Jain, Sr. Adv. Ms. Iti Agarwal for R-2

<u>ORDER</u>

We have heard Mr. Ramji Srinivasan, learned senior counsel appearing on behalf of the Appellant at some length.

List the matter for further hearing on <u>11th January, 2019.</u>

(B.N. Talukdar) Technical Member (P&NG) (Justice Manjula Chellur) Chairperson

js/vg